# <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# APPEAL NO. 222 OF 2015

### Dated: 23rd May, 2017

# Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I. J. Kapoor, Technical Member

#### In the matter of:

Chhattisgarh State Power Generation Co. Ltd Vs				Appellant(s)
Chhattisgarh Electricity Regula	tory C	commission		Respondent(s)
Counsel for the Appellant(s)	:	Mr. M.G.Ramachar Ms. Ranjitha Rama Ms. Anushree Barc	chand	an
Counsel for the Respondent(s)	:	Mr. Anand K.Ganes Ms. Swapna Sesha		R-1

### <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>24.07.2017.</u>

(I.J. Kapoor) Technical Member ts/kt (Justice Ranjana P. Desai) Chairperson